

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-05/2007/13623/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nagen Senabaya Deori,
District & Sessions Judge,
Majuli.

Dated Guwahati the ^{wd} 22 December, 2022

Sub: **Winter vacation.**

Ref:- Your letter No. JJA(M) 2419 dtd. 20.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail winter vacation from 26.12.2022 to 31.12.2022 with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023.**

The Chief Judicial Magistrate, Majuli shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-05/2007/13624-13625/A, dated , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)